

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 17th September, 2014

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Re ma rks
FOR ADMISSION				
1.	Original Application No. 316/2014 (CZ)	Raguveer Saran Lal Nigam Vs. Dist. Collector Chattarpur & 3 Ors.	Dharamveer Sharma, Adv for Applicant	
FOR HEARING				
2.	Original Application No. 117/2014 (CZ) (M.A. No. 356/14) (M.A. No. 493 to 532 /14)	Dr. Subhash C. Pandey Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. For Intervener	
3.	Original Application No. 149/2014 (M.A. No. 538/14)	Babu Lal Jajoo Vs. State of Rajasthan & Ors.	Mr. Lokendra Singh Kachhawa Adv.	
4.	Original Application No. 150/2014 (M.A. No. 539/14)	Babu Lal Jajoo Vs. State of Rajasthan & 3Ors.	Mr. Lokendra Singh Kachhawa Adv.	
5.	Original Application No. 159/2013	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani	
6.	Original Application No. 26/2014	Anurag Hazari Vs. State of MP & 8 Ors.	Mr. Sushil Kumar Mishra Mr. Sachin K. Verma Adv. for R-1	
7.	Original Application No. 152/2014 (CZ) (M.A. No. 537/14)	Virend Singh Vs. State of Rajasthan & 2 Ors.	Mr. Suman Mandal, Adv. Dr. M.S. Kachhawa, Adv. for R-12 & 13 Mr. O.S. Shrivastav Adv. For R-9	